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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated. 11.04.07

Mr. B. Mohanty-2, Ld. Counsel for the Applicant submitted that he is withdrawing this O.A.

Hence, O.A. is accordingly dismissed as withdrawn.

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MEMBER (ADMN.)

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VICE-CHAIRMAN

Or. dt. 11.4.07

copy of order
may be given to
both Counsels for Applicant

15-7-07

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